

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-700/ND/2023

IN THE MATTER OF:

M/s. Saanvi Clothing Pvt. Ltd.

...PETITIONER

Vs

M/s. V-Mart Retail Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 02.07.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Hemant Phalpher

For the Respondent/Corporate Debtor :Adv. Arvind Kumar, Adv. Henna George, Adv. Harshita Kakkar, Adv. Mayank Singh, Adv.

ORDER

Ld. Counsel on behalf of the Operational Creditor and Ld. Counsel on behalf of the Corporate Debtor are present. Pleadings are completed. In view of the request made by Ld. Counsel for the Operational Creditor, list the matter for argument on **21.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)